

Status of Committees formed, policies and disclosures on website of RVOs (as on 17/12/2021)

Sl. No.	Policy	RVO ESMA (1)	IOV RVF (2)	ICSI RVO (3)	IIV RVF (4)	ICMAI RVO (5)	ICAI RVO (6)	PVAI VPO (7)	CVSRTA RVA (8)	ACVA RVO (9)	CEVIAF RVO (10)	DJVF (11)	NVF (12)	AIIOVF (13)	IBVA (14)	AIVA (15)	AARVF (16)
	Date of Recognition	27/12/17	27/12/17	17/01/18	20/04/18	02/05/18	15/05/18	20/06/18	28/06/18	03/12/18	03/12/18	24/12/18	17/03/20	11/06/20	12/06/20	15/02/21	31/03/21
Committees																	
1	Grievance Redressal Committee	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓
2	Monitoring Committee	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓
3	Advisory Committee	✓	✗	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓
4	Membership Committee	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓
5	Disciplinary Committee	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓
6	Appellate Panel	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓
Policies																	
7	Grievance Redressal Policy	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓
8	Disciplinary Policy	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓
9	Monitoring Policy	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓
Disclosures available on the website of RVOs																	
10	Details of Enrolled Members	✓	✓	✗	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓
11	Details of Registered Valuers	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✗	✓	✓	✓	✓
12	Details of KMPs.	✓	✓	✗	✓	✓	✗	✓	✓	✓	✓	✓	✗	✓	✓	✗	✓
13	Composition of Governing Board	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓
14	Composition of Monitoring Committee	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓
15	Composition of Disciplinary Committee	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓
16	Composition of Grievance Redressal Committee	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓
17	Composition of Appellate Panel	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓
18	Disciplinary Policy	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓
19	Monitoring Policy	✓	✓	✗	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓
20	Inspection Policy	✓	✓	✗	✗	✓	✗	✓	✗	✗	✓	✓	✗	✓	✓	✗	✓
21	Grievance Redressal Policy	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓
22	Bye- Laws	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓
23	Code of Conduct	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓
24	Fees of various services to be disclosed by RVOs on their website	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓
25	Disclosure: no individual who is part of management team or the Governing Board of the RVO has been disqualified from taking up the valuation assignment under provisions of any statute	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✗	✓
26	Peer Review report on website	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✗	✗
27	Contact details of grievance redressal officers	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✗	✓
28	Details of members of Governing Board along with qualifications	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✗	✓
29	Dissemination of information about important decisions taken in the monthly meetings	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✗	✗	✓
30	Mock test	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✗	✓	✓	✓	✓

31	List of faculty members	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓
32	Online fee Structure	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓
33	Security Audit Report and Certificate	✗	✓	✓	✓	✓	✓	✓	✓	✗	✓	✓	✓	✓	✓	✗	✓

Committee formulated and approved: (✓)

Committee not formulated or draft policies not approved: (X)

Policies formulated and approved: (✓)

Policies not formulated or draft policies not approved: (X)

NA- Not Applicable